

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1342  
TO BE ANSWERED ON 06.12.2021**

**NATIONAL DATABASE OF MIGRANT AND UNORGANISED LABOURERS**

**1342. MS. MIMI CHAKRABORTY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Ministry has prepared the national database of migrant and unorganized labour;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) the draft national policy report on migrant workers prepared by the NITI Aayog;**
- (d) the details of the proposal of the Government and the time by which this database will be functional;**
- (e) whether workers' unions representing workers, NGOs and other civil society organisations were consulted while drafting the policy;**
- (f) if so, the details thereof and if not, the reasons behind not including others; and**
- (g) whether the draft policy will take forward the proposal to set up a migration commission as mooted by the Government?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (f):** Ministry of Labour & Employment has developed e-SHRAM portal which is a National Database of the Unorganised Workers seeded with Aadhaar. It has been launched on 26.08.2021 and made available to the States/ UTs for the registration of unorganised workers on e-SHRAM portal.

**NITI Aayog constituted a sub-group to prepare a National Action Plan for Migrant Workers. The sub-group comprises the members from various Ministries of Government of India, subject experts, NGOs and civil society organisations, to prepare a tangible action plan to address issues related to migrant workers. The sub group has submitted its report to NITI Aayog.**

**(g):** As such, there is no proposal to set up Migration Commission.

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